NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. T.P. No. No.		Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.95/ BB/2017			252(3)	Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM			
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ORDER

PCS for Petitioner Company is present. ROC filed his report. Heard the PCS. For orders, list it on 06/12/2017.

Member (T)

Member (J)